

of India (NHAI) has constructed a length of 2000 kms. National Highway during the last fiscal against its target of 2167 kms. Few projects have been delayed due to various reasons including land acquisition, utility shifting, delay in obtaining statutory clearances, litigations and financial problems of the concessionaires etc. Finance Minister, in his budget speech, has stated that the pace of completion of road projects will be nearly 10,000 kms. in 2016-17.

#### **Assets created under MGNREGA**

1615. SHRI AHMED PATEL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) what is the total valuation of assets created under MGNREGA annually between 2012 and 2016;

(b) the details of assets created for the purpose of irrigation and water conservation during the above period under MGNREGA; and

(c) the details of irrigation assets created under MGNREGA and the funds allocated in the drought-affected and irrigation deprived regions during 2015-16, Statewise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The valuation of assets are not done under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS).

(b) As per Management Information System (MIS), State/ UT-wise details of assets created for the purpose of irrigation and water conservation between 2012 and 2016 is given in Statement-I (*See below*).

(c) As per Management Information System (MIS), State/ UT-wise details of assets created for the purpose of irrigation between 2012 and 2016 is given in Statement-I (*See below*). MGNREGA is a demand driven wage employment programme. Funds for programme implementation are released to the States including drought affected and irrigation deprived States as per the agreed to Labour Budget and shelf of projects. State-UT-wise details of amount released under the MGNREGS during 2015-16 is given in the Statement-II.

**Statement-I**

*State/UT-wise details of assets created for the purpose of irrigation and water conservation between 2012 and 2016*

Sl. No.	States	Completed Works									
		2012-13		2013-14		2014-15		2015-16		2016-17 as on 27/07/2016	
		Micro Irrigation Works	Water Conservation and Water Harvesting	Micro Irrigation Works	Water Conservation and Water Harvesting	Micro Irrigation Works	Water Conservation and Water Harvesting	Micro Irrigation Works	Water Conservation and Water Harvesting	Micro Irrigation Works	Water Conservation and Water Harvesting
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andaman and Nicobar	0	56	1	50	3	15	0	15	0	0
2.	Andhra Pradesh	44718	57207	118893	9394	16365	5255	113	38640	121	25600
3.	Arunachal Pradesh	7	1	23	4	9	0	121	3	2	0
4.	Assam	942	998	563	626	398	460	395	361	94	42
5.	Bihar	8316	7382	5795	7112	1981	2443	3423	3303	1156	913
6.	Chhattisgarh	2683	12175	947	5531	443	4920	722	4762	4990	
7.	Dadra and Nagar Haveli	0	1	0	0	0	0	0	0	0	0
8.	Daman and Diu	0	0	0	0	0	0	0	0	0	0

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1	2	3	4	5	6	7	8	9	10	11	12
9.	Goa	0	2	0	6	3	5	1	7	0	0
10.	Gujarat	225	7771	121	2421	184	3178	114	1629	28	613
11.	Haryana	2795	1440	2095	1090	2430	849	1654	571	203	82
12.	Himachal Pradesh	3269	10335	3605	10413	2477	6057	2239	5513	662	1973
13.	Jammu and Kashmir	5788	4179	5714	3434	3603	1382	8177	3630	1089	547
14.	Jharkhand	628	53112	656	29478	1081	19003	1262	17906	1459	34155
15.	Karnataka	4901	15909	5714	13288	5441	17385	5282	20684	1623	5863
16.	Kerala	11686	30500	6849	23893	11612	34851	14139	33965	4884	10708
17.	Lakshadweep	0	12	0	0	0	3	0	0	0	0
18.	Madhya Pradesh	466	72340	265	28431	404	24360	159	18187	48	7682
19.	Maharashtra	816	27413	538	10646	530	14844	363	17576	131	7695
20.	Manipur	499	853	285	185	215	71	623	381	218	116
21.	Meghalaya	105	629	63	472	40	287	77	409	125	140
22.	Mizoram	15	137	22	107	69	261	57	369	8	63
23.	Nagaland	190	391	84	155	93	76	189	231	0	0
24.	Odisha	610	10648	561	12153	349	4908	733	5323	482	5981

25.	Puducherry	0	0	0	0	0	4	0	S	0	0
26.	Punjab	535	135	508	60	381	61	929	129	335	33
27.	Rajasthan	7395	23925	3149	9305	2788	7205	2901	6071	651	1877
28.	Sikkim	74	57	63	123	66	185	47	147	8	85
29.	Tamil Nadu	11111	16480	5510	8900	6070	11777	7910	9114	2635	2850
30.	Telangana	0	0	0	0	1025	179	5643	6829	8030	18448
31.	Tripura	8077	12645	10008	14713	10813	16708	15799	9263	1061	1277
32.	Uttar Pradesh	13479	25302	11120	15622	9364	12638	13798	26805	3026	4791
33.	Uttarakhand	2157	4052	2260	2560	1232	1210	1474	1690	282	432
34.	West Bengal	8523	46375	7518	28900	6085	25324	9278	25402	5515	14411
TOTAL		140010	442462	192930	239072	85554	215954	97622	258923	34433	151367

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**Statement-II***State/UT-wise details of amount released under MGNREGS during 2015-16*

(in lakh)

Sl. No.	States	Central Release 2015-16
1	2	3
1.	Andhra Pradesh	307380.33
2.	Arunachal Pradesh	4395.10
3.	Assam	87830.06
4.	Bihar	102412.26
5.	Chhattisgarh	106341.30
6.	Gujarat	30598.72
7.	Haryana	12470.72
8.	Himachal Pradesh	39610.32
9.	Jammu and Kashmir	55801.83
10.	Jharkhand	97879.90
11.	Karnataka	99155.27
12.	Kerala	152633.88
13.	Madhya Pradesh	236732.20
14.	Maharashtra	123834.73
15.	Manipur	25532.29
16.	Meghalaya	22182.56
17.	Mizoram	28517.36
18.	Nagaland	26665.95
19.	Odisha	147941.05
20.	Punjab	24533.37
21.	Rajasthan	269583.23
22.	Sikkim	8623.44
23.	Tamil Nadu	547037.47
24.	Telangana	182484.92

1	2	3
25.	Tripura	135894.19
26.	Uttar Pradesh	269569.44
27.	Uttarakhand	45076.65
28.	West Bengal	471174.20
29.	Andaman and Nicobar	1035.72
30.	Dadra and Nagar Haveli	0.00
31.	Daman and Diu	0.00
32.	Goa	246.82
33.	Lakshadweep	11.85
34.	Puducherry	1292.57
TOTAL		3664479.70

#### Withdrawal of RFCTLARR Bill

1616. SHRI D. P. TRIPATHI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether there has been a decision to withdraw the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Bill, 2015;

(b) if so, the reasons therefor; and

(c) if not, when this Bill is likely to be withdrawn and what would be the best alternative policy to supplement it?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) There is no such proposal under consideration at this stage.

(b) and (c) In view of (a) above, question does not arise.

#### Meeting of NMC on Polavaram dam

1617. SHRI D. RAJA: Will the Minister of RURAL DEVELOPMENT be pleased to refer to answer to Unstarred Question 1886 given in the Rajya Sabha on 14th March, 2016 and state: